

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT- I, MUMBAI**

**SPECIAL BENCH**

Item 52

**CA 131/2021 in CP 3638/2018**

CORAM:

SHRI. MANOJ KUMAR DUBEY

SHRI. KISHORE VEMULAPALLI

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **03.11.2022**

NAME OF THE PARTIES: - **Union of India V/s Infrastructure Leasing & Financial Services Ltd**

*Appearance (via video-conference):*

For the Applicant : Adv Gaurav Sharma a/w Rajnni Kutty  
i/B Avyukta Legal

For R1 – CA 131 : Adv. M. S. Bhardwaj

For R2 – CA 131 : Adv. Ashish Kamath a/w Adv. Kuber  
Dewan and Adv. Neeharika Aggarwal

Section 242(4),241- 242 of the Companies Act, 2013

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**ORDER**

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 11.01.2023, for further consideration and hearing.

**Sd/-**

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MANOJ KUMAR DUBEY  
Member (Technical)

KISHORE VEMULAPALLI  
Member (Judicial)

Vedant Kedare